

7. Any violation of relevant Conduct Rules in this regard, which violation is established after due enquiry will render the Government servant concerned liable for appropriate punishment as per Rule.

(C.A. Subramanian)

Joint Secretary to the Government of India

To

All the Ministries/Departments of Government of India

Copy to:

1. Presidents Secretariat/Vice Presidents Secretariat.
2. PMO/Cabinet Secretariat.
3. Comptroller and Auditor General of India.
4. UPSC/SSC/LBSNAA/ISTM/CVC/CIC.
5. Lok Sabha Secretariat/ Rajya Sabha Secretariat.
6. All Officers/Sections in Ministry of Personnel, PG and Pension.
7. NIC, DOPT-please upload this OM on this Department's website.

Copy also to:

Chief Secretaries of all States/UTs with a request to circulate these instructions to all State Government officials at the State/Division and District levels and to periodically review implementation.

(C.A. Subramanian)

Joint Secretary to the Government of India

#### **Amount spent on UID in States**

†4560. SHRI ASHK ALI TAK: Will the PRIME MINISTER be pleased to state:

- (a) the details of the amount spent on Unique Identification Project in different States;
- (b) whether said project is now being changed; and
- (c) the financial burden to be incurred by Government due to this changes?

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†Original notice of the question was received in Hindi.

THE MINISTER OF STATE IN THE MINISTRY OF PLANNING (SHRI ASHWANI KUMAR): (a) UID is a central sector scheme and implemented across India from central Govt. budget. Therefore no State-wise expenditure is incurred. However, funds are released to Registrars who are either State Government Departments or Central Registrars like India Post, PSU Banks, LIC, NSDL etc. at the rate of Rs. 50/- per successful enrolments of residents done through them. UIDAI is also providing ICT assistance to the States and Union Territories who seek such support towards integration of the various services with UID number. Details of funds released to States/UT Governments under Assistance to Registrars for enrolling residents and under ICT Assistance to States/UTs are given at Statement-I and Statement-II respectively (*See below*). Ever since its inception, so far up to 31 March 2012, a total expenditure of Rs. 1482.16 Cr. has been incurred. Details of expenditure is as under:

Head	Expenditure during 2009-10 in Rs. (crore)	Expenditure during 2010-11 in Rs. (crore)	Expenditure during 2011-12 in Rs. (crore)	Total Expenditure upto 31 Mar 2012 in Rs. (crore)
Establishment	12.85	59.03	101.06	172.94
Assistance to Registrars for enrolling residents	---	77.54	605.98	683.52
Information Technology including logistics	6.40	36.04	234.51	276.95
Major Works	---	49.84	26.07	75.91
Machinery and Equipment	6.96	45.96	219.92	272.84
<b>TOTAL</b>	<b>26.21</b>	<b>268.41</b>	<b>1187.54</b>	<b>1482.16</b>

(b) No, Sir. There is no change in the concept and execution of the project

(c) In view of the position as explained above, there is no additional financial burden.

***Statement-I****Reimbursement to State Government Departments (Registrars) (In Rupees)*

Sl. No.	Registrars	2010-11	2011-12	Total
1.	GNCT Delhi	2232050	349508600	351740650
2.	Government of Karnataka	61861500	361951150	423812650
3.	Government of Madhya Pradesh	4759400	113187550	117946950
4.	Government of Maharashtra	19410050	1095008350	1114418400
5.	Government of Jharkhand	16593000	240600950	257193950
6.	Government of Tripura	24092800	110393150	134485950
7.	Government of Kerala	4850	128322550	128327400
8.	Government of Himachal Pradesh	4522200	96797650	101319850
9.	Government of Sikkim	54900	12498850	12553750
10.	Government of Andhra Pradesh	62331800	989762450	1052094250
11.	UT of Puducherry	88100	34193250	34281350
12.	Government of Punjab	0	317994300	317994300
13.	Government of Haryana	0	22781700	22781700
14.	UT of Daman and Diu	0	5854250	5854250
15.	Government Gujarat	0	392400	392400
16.	Andman and Nicobar Island	0	4044850	4044850
17.	Government of Goa	0	19963550	19963550
18.	Government of Rajasthan	0	10775300	10775300
19.	Government of Chattishgarh	57600	0	57600
TOTAL		196008250	3914030850	4110039100

**Statement-II***Funds released to State/UTs under ICT assistance*

Sl. No.	States/UTs	2010-11 in Rs. (crore)	2011-12 in Rs. (crore)	Total in Rs. (crore)
1.	Himachal Pradesh	1.00	--	1.00
2.	Haryana	1.00	--	1.00
3.	Tripura	0.50	--	0.50
4.	Karnataka	1.00	--	1.00
5.	Kerala	1.00	--	1.00
6.	Jharkhand	0.20	--	0.20
7.	Rajasthan	--	1.00	1.00
8.	Andhra Pradesh	--	0.50	0.50
9.	Sikkim	--	0.50	0.50
10.	Delhi (DUSIB)	--	0.65	0.65
TOTAL		4.70	2.65	7.35

**Man made rain water harvesting projects**

4561. SHRI ANIL MADHAV DAVE: Will the PRIME MINISTER be pleased to state:

(a) whether it is a fact that not even 10 per cent of rainfall is utilized in man-made rain water harvesting projects;

(b) if so, whether Government proposes to improve technology for rain water harvesting under the Twelfth Plan, the details thereof; and

(c) if not, the tentative percentage of rainfall that is currently being harvested by India?

THE MINISTER OF STATE IN THE MINISTRY OF PLANNING (SHRI ASHWANI KUMAR): (a) and (c) No assessment has been made regarding the percentage of rain water harvested and utilized through the man-made rain water harvesting projects. However, utilization of rainfall in man-made rain water harvesting projects varies from place to place depending upon various factors like evapo-